

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4907**

TO BE ANSWERED ON THE 23rd JULY, 2019/ SHRAVANA 01, 1941 (SAKA)

INTERNAL SECURITY

4907. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the internal security situation in the country in order to strengthen it;

(b) whether the Government has contemplated upon equipping the security forces in the country with modern facilities under the new scheme for further strengthening the internal security in the country; and

(c) if so, the details thereof, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): Government reviews internal security situation in the country on a regular basis and takes appropriate measures to strengthen security and address security concerns. Close and effective coordination is maintained amongst security and intelligence agencies at the Centre and the State levels.

In order to equip the security forces with modern facilities, Government is implementing the 'Modernisation of Police Forces' Scheme. State-wise details of funds allocated and released under the scheme in the last three years are at *Annexure*.

State-wise details of funds allocated and released under the sub-scheme of 'Assistance to States for Modernisation of Police' (erstwhile Modernisation of Police Forces Scheme) during each of the last three years.

(in Rs. Crore)

S.No.	State	2016-17		2017-18		2018-19	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	22.68	41.1	29.87	31.62	26.48	50.8086
2.	Arunachal Pradesh	3.64	2.69	4.79	3.42	4.25	1.034
3.	Assam	24.47	4.68	32.23	5.48	28.57	5.6722
4.	Bihar	25.62	19.15	33.73	5.73	29.90	13.1778
5.	Chhattisgarh	9.01	1.73	11.87	2.02	10.52	8.5634
6.	Goa	0.95	0.18	1.25	0.21	1.11	0.21
7.	Gujarat	23.72	43.22	31.24	33.05	27.69	52.623
8.	Haryana	10.64	19.29	14.01	14.04	12.43	12.947
9.	Himachal Pradesh	4.88	5.58	4.28	4.09	3.79	3.3516
10.	Jammu & Kashmir	37.00	34.54	48.73	48.00	43.19	32.685
11.	Jharkhand	8.54	1.64	11.24	1.91	9.97	9.9142
12.	Karnataka	35.58	72.04	46.85	17.12	41.53	11.39
13.	Kerala	14.94	11.09	19.68	16.12	17.44	17.784
14.	Madhya Pradesh	25.14	21.86	33.11	30.47	29.34	37.968
15.	Maharashtra	43.69	12.8	57.54	9.78	51.00	9.579
16.	Manipur	8.85	8.37	11.66	1.98	10.34	5.994
17.	Meghalaya	3.48	0.67	4.58	2.60	4.07	3.6628
18.	Mizoram	4.43	8.12	5.83	6.17	5.16	8.377
19.	Nagaland	9.96	18.05	13.12	13.88	11.63	18.876
20.	Odisha	14.47	26.22	19.05	19.87	16.89	35.099
21.	Punjab	15.23	27.6	20.05	20.07	17.77	36.515
22.	Rajasthan	28.99	34.54	38.17	40.38	33.83	62.592
23.	Sikkim	1.64	1.96	2.17	2.39	1.92	0.362
24.	Tamil Nadu	32.31	89.24	42.54	15.54	37.70	68.868
25.	Tripura	7.28	1.4	9.58	1.63	8.49	7.078
26.	Telangana	16.22	29.4	21.35	22.60	18.93	64.168
27.	Uttar Pradesh	58.59	35.8	77.16	28.20	68.39	118.671
28.	Uttarakhand	4.68	8.53	4.11	4.35	3.64	13.601
29.	West Bengal	26.80	12.31	35.3	48.94	31.28	46.9332
	Total	523.43	593.80	685.09	451.66	607.25	758.5048
	Contingency Reserve ^	29.75		38.45		38.45	
	Mega City ^ Policing	41.82		45.00		45.00	
	PMU**, etc.		0.22	0.45	0.09	1.40	1.2416
	Incentives for Police Reform^					76.90	
	Separate Project*						9.08
	G/Total	595.00	594.02	769.00 (RE 452.10)	451.75	769.00	768.8264

* Greyhounds Training Centre in Andhra Pradesh. **Programme Management Unit. ^ Release of these funds shown against relevant States.

Note: The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry, etc. to the States. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.
